

1	2	3	4
(iv)	Recipients of Gallantary Award and widows of winners of Gallantary Awards (Chakra series)	=	352
(v)	Complimentary Card passes at the discretion of Minister of Railways to organisation and individuals	=	186
			323 423

Noida-Greater Noida Rail Link

2093. SHRI ASHOK PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to connect NOIDA and Greater NOIDA in Uttar Pradesh with Railway Network;

(b) if so, the details thereof;

(c) whether the survey has been conducted or proposed to be conducted in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e). A survey has been taken up. Further consideration of the project will be possible once the survey report becomes available.

Misleading Advertisement on Doordarshan

2094. SHRI PANKAJ CHOWDHARY :

DR. RAMKRISHNA KUSMARIA :

KUMARI UMABHARTI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government are aware of the recent spate of advertisements on television and on other media which give misleading, incomplete and wrong information to the consumers;

(b) whether the Government propose to put a ban on such misleading advertisements;

(c) if not, the details thereof; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). Telecast/Broadcast of advertisements on Doordarshan and All India Radio is guided by the provisions of the Commercial Code and any advertisement which does not conform to the Code is not allowed on Doordarshan and All India Radio. Whenever complaints and reports on contravention of the code, if any, is received, both Doordarshan and All India Radio take suitable remedial action.

Setting up of New Steel Plants

2095. DR. BALIRAM :
SHRI AMAR PAL SINGH:
KUMARI UMABHARTI :
SHRI SATYA DEO SINGH :
SHRI KACHARU BHAN RAUT :
SHRI ASHOK PRADHAN :

Will the Minister of STEEL be pleased to state :

(a) whether the Government propose to set up some new public sector big/medium/small steel plants in the country;

(b) if so, the details along with locations thereof, State-wise;

(c) the criteria for selection of any site in the State;

(d) the quantity of steel likely to be increased by setting up of any new steel plant alongwith period thereof;

(e) the expenditure likely to be incurred thereon;

(f) the details of private companies which have been allowed to set up above mentioned steel plants, State-wise, location-wise;

(g) the number of licences issued for setting up steel plants and the facilities have been provided in this regard, and

(h) the number of pending applications for setting up of steel plants and by when these are likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) According to the new industrial policy announced in July, 1991 "Iron & Steel Industry" has been removed from the list of industries reserved for the Public Sector and also exempted from the purview of compulsory licensing. No Industrial Licence is, therefore, required to set up Iron and Steel production/processing facilities, except for certain national restrictions. Entrepreneurs are, therefore, free to set up such facilities anywhere in the country based on their commercial judgement. At present, Union Government do not propose to set up any new greenfield integrated steel producing unit in the country. However, the State Government of Orissa has proposed to set up an integrated steel plant under the name and style of Neelachal Ispat Nigam Ltd., in which some of the Central

Public Sector Undertakings have/proposed to have equity participation.

(d) to (f). According to available information, the details of new steel plants set up/being set up since the announcement of the new industrial policy in July, 1991 are annexed.

(g) While no industrial licence has been issued for setting up of new steel plants under the new industrial policy, however, one letter of Intent has been issued in

February, 1995 to M/s Progressive Steels (India) Ltd., for setting up of steel plant in private sector for manufacture of mild stethel ingots and allow steel castings for a capacity of 28,000 tonnes per annum at Digha Ghat, Distt. Patna, Bihar. As per available information this company has already installed production facilities. The said copany has not approached the Government for extending any facilities/assistance.

(h) No application for setting up of new steel plant is pending under the new industrial policy.

STATEMENT

Sl. No.	Name of the Unit and Location	Capacity L.Tonnes	Investment Rs. Crs.	Status/Date of Commissioning
1	2	3	4	5
1.	Nova Udyog Ltd. (Nainital, U.P.)	2.40 B&R	101.40	Closed, under BIFR in Dec., 1993
2.	Indian Seamless S&A Limited (Pune, Maharashtra)	1.50 B&R/Seamless Bar	175.00	In production Dec. 1994
3.	Lloyds Steel Ind. (Wardha, Maharashtra)	6.00 HRC/CRC/CPGC Diversification	885.90 326.00	In production Dec. 1995 Under Impl. Oct. 1996
4.	Rajender Steel Ltd. (Raipur, M.P.)	1.70 HRC 1.30 (Exp)	215.83 118.50	In production Jan. 1996 Under Impln. June, 1996
5.	ESSAR Steel Ltd. (Hazira, Gujarat)	20.00 HRC	3933.00	In production March, 1996
6.	Prakash Ind. Ltd. (Bharuch, Gujarat & Silvasa, DNH)	1.20 Billets/LP (Rolling Mill at Silvasa)	62.52	In production Mar. 1996 Under Impln.
7.	Jindal Strips Ltd. Raigarh, MP	5.00 Slab/Billets	421.00	In production Mar. 1996
8.	NGVA Steels (I) Ltd. (Bilaspur, MP)	2.00 (WR/B&R)	140.00	Under Impln. Sept., 1996
9.	Kalyani Steels Ltd. (Raichur, Karnataka)	2.15 Blooms/LP	231.00	Under Impln. Sept., 1996
10.	Malvika Steel Ltd. (Jagdishpur, UP) (1st RF Commissioned, producing pig iron)	5.75 (WR/B&R)	1532.50	Under Impln. Jan., 1998
11.	Jindal Vijayanagar Steel (Bellary, Karnataka)	12.50 HRC	3300.00	Under Impln. Stage-I; Dec., 96 Stage-II; Sep. 97

1	2	3	4	5
12.	Southern L&S Co. Ltd. (Salem, Tamil Nadu) (BF Commissioned, Producing pig iron)	2.20 B&R, WR	450.00	Under Impln. Mar., 1997
13.	SJK Steel Corpn. Ltd. (Anantpur, AP)	2.63 LP/Billets	405.00	Under Impln. April, 1997
14.	Trident Steels Ltd. (Dahej, Gujrat)	1.00 LP	99.00	Under Impln. Apr., 1997
15.	NIPPON Denro Ispat Ltd. (Raigad, Maharashtra)	30.00 HRC	4570.00	Under Impln. 50% by July, 1997 50% by July, 1998
16.	Kumar Met. Corpn. Ltd. (Nalgonda, AP)	1.25 WR	127.00	Under Impln. March, 1998
17.	Grand Foundry Ltd (Pune, Maharashtra)	1.20 B&R, WR	260.00	Under Impln.. April, 1998
18.	Usha Ispat Limited (Satarda, Maharashtra)	6.00 LP	1400.00	Under Impln.. Sept., 1998
19.	Bellary S&A Ltd. (Bellary, Karnataka)	4.14 LP	891.00	Under Impln.. Sept., 1998
20.	Bhuwalka Inds. Ltd. (Bellary, Karnataka)	2.70 Billets	452.00	Under Impln.. April, 1999
Total		112.62	20095.75	

[English]

Saturated Trunk Routes

2096. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that all trunk routes are fully saturated;

(b) if so, the details thereof;

(c) whether it is a fact that Heavy freight train of 9000 tonnes and above per train instead of present 3600 tonnes - 4500 tonnes per train may solve this vexing capacity problem keeping in view that a Non-Resident Indian (NRI) had demonstrated this revolutionary system in 1989;

(d) if so, the details thereof;

(e) whether the Government have received a proposal recently from the Australian Delegation for Cooperation in regard to Heavy Haul Freight Train Operation;

(f) if so, whether the Government are considering for a cooperation agreement with Australia;

(g) whether the Government propose to operate Heavy Haul Freight Train along with the position of earlier project started by Non-Resident Indian; and

(h) if so, the details thereof along with the benefits of using the Heavy Haul Freight Train Operation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). As per the estimates, about 70 per cent of the total traffic on Indian Railways is carried via the trunk routes.

(c) to (h). Heavy haul operation of freight trains is one of the methods of increasing ability of Railways to move more traffic on same route. Introduction of heavy haul trains is an area of continuing research. Indian Railways has experimented with heavy haul operation by running train upto 9000 tonnes. Exchange of views with foreign Railways, including Australian Railways, has also taken place. However, certain technological and infrastructural problems are yet to be overcome before the system can be implemented.